

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following postings/transfers are hereby made with immediate effect :

S. No.	Name & Emp. Code of the Official	From	To
1.	Lokesh Kumar EC: 58847221 / 10919	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sanjeev Jain, Ld. Principal Judge, Family Court (HQ), South-West, Dwarka (In diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjeev Jain, Ld. Principal District & Sessions Judge Distt: North-East KKD
2.	Pardeep Rawat EC: 69449988 / 92124	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sanjeev Jain, Ld. Principal Judge, Family Court (HQ), South-West, Dwarka (In diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjeev Jain, Ld. Principal District & Sessions Judge Distt: North-East KKD
3.	Subhash EC: 90476	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vaibhav Garg, Ld. JMFC-11 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjeev Kumar Singh, Ld. DJ (Commercial Court) Digital-04 Distt: South Saket
4.	Vishwas Chauhan EC: 94733407	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjeev Kumar Singh, Ld. DJ (Commercial Court) Digital-04 Distt: South Saket	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
5.	Nitish Kumar EC: 22160164	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vaibhav Garg, Ld. JMFC-11 Distt: Central THC
6.	Manjeet Kumar EC: 10670/76883499	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Anil Kumar Paswan, Ld. DJ-04 Distt: East KKD
7.	Narender Singh EC: 52647128	Desg: Peon Role: Orderly Posting: In the Court of Sh. Anil Kumar Paswan, Ld. DJ-04 Distt: East KKD	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
8.	Ravinder Kumar EC: 90855	Desg: Peon Role: Peon Posting: Mediation Centre Distt: East KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. T. Priyadarshini, Ld. SCJ-cum-RC Distt: East KKD

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9.	Krishan Kumar Arya EC: 10734	Post: Peon Role: Peon Posting: R & I Branch Distt: South Saket	Post: Peon Role: Orderly Posting: In the Court of Ms. Isha Thakur, Ld. CJ-03 Distt: South-East Saket
10.	Yoginder Prasad Yadav EC: 90428	Post: Peon Role: Orderly Posting: In the Court of Ms. Isha Thakur, Ld. CJ-03 Distt: South-East Saket	Post: Peon Role: Peon Posting: R & I Branch Distt: South Saket (consequent upon his joining)
11.	Raj Kumar EC: 45249805 / 10851	Desg: Peon Role: Peon Posting: R & I Branch Distt: Central THC	Desg: Peon Role: Peon Posting: Record Room (Sessions) Distt: Central THC
12.	Anil Kumar EC: 11059	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Peon Posting: R & I Branch Distt: Central THC
13.	Ms. Ruchika Mehta EC: 24931607	Dak Peon in the Courts of:- 1) Sh. Anuj Agarwal, Ld. ASJ(Spl. FTC)-02 2) Sh. Sushil Anuj Tyagi, Ld. ASJ-04 3) Sh. Rajesh Kumar, Ld. ASJ (SC-POCSO) 4) Sh. Muneesh Garg, Ld. ASJ-01(POCSO) 5) Sh. Sachin Sood, Ld. DJ-01 6) Sh. Mayank Mittal, Ld. ACJM(Special Acts) 7) Ms. Sana Khan, Ld. Civil Judge-05 Distt: Central THC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch Distt: West THC
14.	Ms. Kamlesh Kumari EC: 19451643	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Dak Peon in the Courts of:- 1) Sh. Anuj Agarwal, Ld. ASJ(Spl. FTC)-02 2) Sh. Sushil Anuj Tyagi, Ld. ASJ-04 3) Sh. Rajesh Kumar, Ld. ASJ (SC-POCSO) 4) Sh. Muneesh Garg, Ld. ASJ-01(POCSO) 5) Sh. Sachin Sood, Ld. DJ-01 6) Sh. Mayank Mittal, Ld. ACJM(Special Acts) 7) Ms. Sana Khan, Ld. Civil Judge-05 Distt: Central THC

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

2. The Intra District Transfer is subject to the approval from the concerned Ld. Principal District & Sessions

Judge.
16/1/25

3. Order no. 50746-830/ADMIN-III/Central/F.1(3)/P&T/2024 dated 20.12.2024 in respect of Sh. Rakesh Verma, Peon, EC- 11086/15494027 (mentioned at S. no. 14) is hereby stands cancelled.
4. Sh. Ravinder Kumar, Peon, EC- 90855 (mentioned at S. No. 08) is hereby posted in the Court of Ms. T. Priyadarshini, Ld. SCJ-cum-RC, East, KKD as an Interim measure till the joining of Sh. Dinesh, Peon, EC- 11508 (met with an accident) already posted in the said Court, thereafter, Sh. Ravinder Kumar, Peon will report in the Medication Centre, KKD.
5. Ms. Kamlesh Kumari, EC: 19451643 is directed to mark her attendance in the senior most Court assigned to her. In case she happens to be leave/unavailable, she is directed to intimate in all the Courts assigned to her, failing which strict disciplinary action will be taken against her and regular Orderlies/Peons of the Court(s) concerned shall perform the work of Dak Peon In her absence.
6. All the above mentioned officials who are transferred shall be **STAND RELIEVED** from their respective postings with the directions to join at their transferee station forthwith.


16/1/25

(SANJAY GARG-I)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

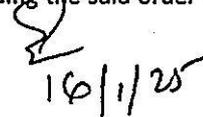
TIS HAZARI COURTS, DELHI

Dated, Delhi the 16 JAN 2025

2859-2929
No. ADMIN-III /Central/F.1(3)/P&T/2025

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judges, concerned Delhi/New Delhi.
2. Ld. Principal Judge, Family Courts (HQs), South-West, Dwarka.
3. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi.
4. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
5. Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
6. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
7. The Officers/Officials concerned.
8. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
9. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.


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PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

TIS HAZARI COURTS, DELHI